## Government of Himachal Pradesh Department of Health and Family Welfare

No. HFW-A-A(3)1/2020

Dated Shimla-2

the 31st March, 2020

## **ORDER**

Whereas, in order to contain the spread of COVID-19, which has been declared as a pandemic by World Health Organization, guidelines have been issued under Section 10 (2)(1) of the Disaster Management Act, 2005 by the Ministry of Home Affairs, Government of India vide the Order no. 40-3/2020-DM-I(A) dated 24<sup>th</sup> March, 2020 and subsequent addenda.

Whereas, in view of the urgency and importance of social distancing, adoption of isolation measures for prevention and containment of the spread of COVID-19 and breaking the chain of transmission by curtailing and restricting the movement of public at large to the bare minimum, the Government of Himachal Pradesh has imposed certain restrictions on the movement of public/ vehicles, opening of public offices, facilities/ shops, commercial establishments, factories, workshops, godowns etc. vide this department's Orders of even number dated 21<sup>st</sup> March, 2020, 22<sup>nd</sup> March, 2020 and 26<sup>th</sup> March, 2020.

Whereas, 'curfew' has also been imposed in various parts of the State by the concerned District Magistrates having jurisdiction in view of the threat of the COVID-19 pandemic.

Whereas, it has been deemed appropriate that the restrictions imposed and the preventive measures adopted may be continued in the public interest

Now Therefore, in exercise of the powers conferred by the Clause 3 of the Himachal Pradesh Epidemic Disease (COVID-19) (Amendment) Regulations, 2020 issued vide this department's notification of even number

dated 14<sup>th</sup> March, 2020 under the Epidemic Diseases Act, 1897, it is hereby directed that:

- 1. All social, cultural, sports, political, religious, academic, family mass gathering (s) of any kind and purpose shall be banned.
- 2. All interstate and intrastate movement of public and private stage and contract carriages including taxis, auto-rickshaws etc. is prohibited. There will be total prohibition on movement or plying of trains and commercial aircrafts. The private vehicles will be plied only if essentially required for visiting hospitals and for availing/ maintenance of essential services.
- 3. All offices under the Government of Himachal Pradesh, shall continue to remain closed. The employees of the offices under the Government of Himachal Pradesh are directed to continue to stay at home and follow all the social distancing guidelines as prescribed from time to time. They are further directed to make themselves available for duty, in case required in exigency by their respective Controlling Officer, at short notice.
- 4. All educational institutions, schools, colleges, universities, technical and vocational training institutions, ITI's, Polytechnics, Engineering Colleges, Medical Colleges, Paramedical Training Institutes, Anganwaris, Creches, Pre-nursery Schools etc., in the public as well as private sector, shall continue to remain closed.
- 5. All the beauty parlours, hair cutting saloons, gyms, clubs, swimming pools, golf clubs, sports complexes etc. shall also continue to remain closed.

This Order shall be applicable w.e.f. 1<sup>st</sup> April, 2020 till 14<sup>th</sup> April, 2020 However, it shall not apply to the offices/ organizations/ commercial establishments/ factories/ institutions/ workshops/ godowns, shops, stores, production/manufacturing units, vehicles, hospitals, petrol pumps, oil

agencies, e-commerce delivery units etc. charged with essential and emergency services as notified by the Government of India, the State Government or the concerned District Magistrate from time to time.

## By Order

R.D. Dhiman

Additional Chief Secretary (Health) to the Government of Himachal Pradesh

Endst. No.: As above

Dated: Shimla-2, the

31st March, 2020

## Copy forwarded to the following for information and n/a:

- 1. All the Administrative Secretaries to the Government of Himachal Pradesh.
- 2. All the Divisional Commissioners in Himachal Pradesh.
- 3. The Principal Accountant General, H.P., Shimla-171003.
- 4. The Accountant General (A&E), Himachal Pradesh, Shimla-171003.
- 5. The Deputy Accountant General (A&E), H.P., Shimla-171003.
- 6. All the Heads of Departments in Himachal Pradesh.
- 7. All the Deputy Commissioners in Himachal Pradesh.
- 8. The Director, Medical Education & Research, H.P., Shimla-171009.
- 9. The Director, Health Services, Himachal Pradesh, Shimla-171009.
- 10. The Director, Health Safety & Regulations, Himachal Pradesh.
- 11. The Director, Dental Health Services, Himachal Pradesh.
- 12. The Mission Director, National Health Mission, Himachal Pradesh.
- 13. The Principals of all the Government Medical Colleges of the State.
- 14. All the Chief Medical Officers in Himachal Pradesh.

15. Guard file.

(Amarjeet Singh)

Special Secretary (Health) to the Government of Himachal Pradesh